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Title: Introduction of Constitution (Amendment) Bill, 2006 (Amendment of article 312).

SHRI L. RAJAGOPAL (VIJAYAWADA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI L. RAJAGOPAL : Sir, I introduce the Bill.

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